

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 15<sup>th</sup> December, 2015  
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	M.A. No. 1286/2015 in Original Application No. 59/2012	Vikrant Kumar Tongad  Vs Union of India & Ors.	Mr. Manish Kumar, Adv. for applicant in M.A. No. 1286/2015
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 381/2015	Nazeer Ahmed  Vs. Union of India & Ors.	Mr. Ajay K. Tiwari, Adv. for the Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Nishant Kishore, Adv. for R-2 Mr. Abhishek, Adv. for R-4 Mr. Narender Pal Singh, Adv. for R-5 Mr. Rajkumar, Adv. with Mr. S. L. Gundli, SLO for CPCB Mr. Tarunvir Singh Khehar, adv. for GNCTD
3.	Original Application No. 401/2015 (M.A. No. 1058/2015)	Gole Park Nikat Niwasi Kalyan Samiti  Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Aditya N. Prasad, Adv. for Applicant  Ms. Savitri Pandey, Adv. for R-1 to 4 Ms. Priyanka, Adv. for R-2 Mr. Ravindra Kumar, Adv. for R-3 Mr. Raman Yadav, Adv. for R-4
<b>FOR HEARING</b>			
4.	Appeal No. 97/2015	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness  Vs. Union of India & Ors.	Ms. Leeza Grover, Adv. for Appellant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Biraja Mahapatra, Adv. for R-2 Mr. A. Kumar Prasad, Adv. for R-3 to 5 Ms. Puja Kalra, Adv. for R-6 Ms. Dhruv Tamta & Mr. Rajiv Bansal, Adv. for R-7 Mr. Narender Pal Singh, Adv. for DPCC Mr. Manoj K. Das, Adv. for R-8
5.	Original Application No. 04/2015	Society For Protection Of Culture , Heritage, Environment, Traditions and Promotion Of National Awareness  Vs. Union of India & Ors.	Mr. M.L. Lahoty, Sr. Adv. along with Ms. Leeza Grover. Adv. for Applicant  Mr. Vivek Chib, Adv. for R – 1 Mr. Rajiv Bansal, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 & 4 Mr. Manoj Kr. Das, Adv. for R – 5 Mr. Prashant Sivarajan, Adv. for R – 6 Mr. A.K. Prasad, Adv. for R - 7 Mr. Narender Pal Singh, Adv. for R – 8 Mr. Dhruv Tamta, Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB

6.	Original Application No.123/2015 (M.A.No.354/2015)	Jai Hind  Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kumar Bansal, Adv. for the Applicant  Ms. Savitri Pandey, Ms. Azma Parveen, Advs. for R-2 & 5 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-3 & R-4
7.	Original Application No.163/2015	Citizens for Collective Consciousness  Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Advs. for Applicant  Mr. Vipin Kr. Singh, Adv. for R-1 to 8 Mr. Narendra Pal Singh & Mr. Dinesh Jindal, Advs. for R-9 Mr. D. Rajeshwar Rao, Adv. for R-12 to 15
8.	Original Application No.165/2015 & M.A.No.488/2015	Rajiv Rattan  Vs Haryana Urban Development Authority & Ors.	Mr. Rajat Navet, Mr. Rohan Yadav & Mr. Dalveer Tharan, Advs. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 Mr. Abhishek Singh, Adv. for R-2 & 3
9.	Original Application No. 286/2015	Ved Pal  Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R-1 Ms. Sakshi Popli, Adv. Mr. Abhishek Paruthi with S. L. Gumdli, Advs. for R-2 Mr. B. V. Niren, Adv. for R-4

**DATE: 15<sup>th</sup> December, 2015**  
**Time : After the above Bench**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 39/2012 (M.A No. 811/2013) <b>(PH)</b>	Save Mon Region Federation & Anr.  Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Divya Prakash Pandey with Meesh Dubey, Adv. for R-1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**